

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.10258/2017

U.P. POWER CORPORATION LTD & ORS.

Appellant(s)

VERSUS

YASH PAL SINGH & ORS.

Respondent(s)

Date : 08-01-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
 Mr. Amar Deep Sharma, Adv.
 Ms. Aarti Upadhyay, Adv.

For Respondent(s) Mr. Manoj Gorkela, Adv.
 Ms. Priya Sharma, Adv.
 Mr. Prakash Sharma, Adv.
 Mr. Prathvi Raj Chauhan, Adv.
 M/S. Gorkela Law Office, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed after eight weeks to enable the learned counsel for the respondent to file the counter affidavit.

The appellant is at liberty to file the additional documents.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar